

ties Act, 1955.

(c) and (d). Since the matters, envisaged to be regulated by the proposed special Order of the Government of Andhra Pradesh are adequately covered under the Insecticides Act, 1968, the State Government has been advised that the issuance of the said Order would not serve much purpose.

Remunerative Price of Oilseeds

8044. SHRIMATI BASAVARAJES-WARI:
SHRI G.S. BASAVARAJU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Dairy Development Board has intensified its efforts to help oilseed growers to get remunerative prices;

(b) whether Government have set up a Market Intervention Fund to help National Dairy Development Board; and

(c) if so, the other steps being taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b). Yes, Sir. In pursuance of the Integrated Policy announced by Government, National Dairy Development Board (NDDB) was appointed as the Market Intervention Agency to maintain the wholesale prices of edible oils, at levels which give incentive to farmers and are yet reasonable to consumers. NDDB and seven State Oilseed Growers' Cooperative Federations financed by NDDB have accordingly purchased oilseeds and edible oils of the value of about Rs. 300 crores to be supplied to the market in the lean season to moderate prices

for consumers.

It has been decided to built up a market intervention fund of Rs. 30 crores by NDDB to meet possible losses from market intervention operations in edible oils and oilseeds.

(c) The Government have arranged a concessional line of credit from Reserve Bank of India for NDDB's market intervention operations.

Production of Cotton

8045. SHRIMATI BASAVARAJES-WARI:
SHRI SHANTILAL PATEL:

Will the Minister of AGRICULTURE be pleased to state the details of production of cotton during current season i.e. upto March, 1989, state-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): The final estimates of production of cotton for 1988-89 are yet to be received from the States. However, according to present assessment, total production of cotton in the country during the current year is likely to be around 80 lakh bales.

Vacancies in Non-teaching Cadres in KVS

8046. SHRI MANIK REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are a large number of vacancies in different non-teaching cadres of Kendriya Vidyalaya Sangathan which have not been filled up;

(b) if so, the reasons thereof; and

(c) the steps taken to fill up those posts?

A	—	27
B	—	118
C	—	126
D	—	76
Total:		347

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Out of 219 posts (excluding Group 'D' posts) sanctioned for Kendriya Vidyalaya Sangathan (headquarter), 43 posts are lying vacant.

(b) and (c). Action has been initiated to fill up these vacancies as per rules.

'A' category was assigned to those agencies whose performance was found to be absolutely satisfactory.

Performance of Voluntary Agencies in Adult Education

8047. SHRI T. BASHEER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have made any evaluation about the performance of voluntary agencies in adult education; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes, Sir.

(b) During 1987-88, the Government had constituted Joint Evaluation Teams for evaluating the performance of voluntary agencies to whom grants were sanctioned during 1986-87.

The Joint Evaluation Team have evaluated the work of 347 voluntary agencies.

On the basis of reports submitted by the teams, voluntary agencies have been categorised as below:—

The agencies whose performance needs some improvement were categorised as 'B' Grade agencies.

'C' category agencies are those whose performance is unsatisfactory but there may be no complaint regarding their bonafides.

Agencies whose performance was not at all satisfactory and/or whose bonafides could also be in doubt were categorised as 'D' Grade agencies.

After a review of the reports of the Joint Evaluation Teams and a discussion with some members of the Joint Evaluation Teams, a need was felt for further categorisation among 'C' category agencies. Accordingly, re-categorisation was done in respect of 126 'C' category agencies as per the following guidelines into C-1 and C-2 categories:—

- (i) Voluntary Agencies in the first group could be those which have been found implementing the programme sincerely despite the shortcomings. In their cases, assistance could be continued by refixing the number of centres according to their capacity for implementation. The second instalment could be released on merit of the case. 56 agencies